

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/02/2019

O.A./260/126/2012

DIBAKAR BEHERA

-V/S-

N.C.E.R.T.

ITEM NO:29

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: MR.B.DASH

Notes of The Registry	Order of The Tribunal				
	List revised. None appears for the applicant. On the previous occasions on 20.12.2018 and 18.1.2019 also no one had appeared on behalf of the applicant. It appears that the applicant is no longer interested in pursuing this O.A. The O.A. is, therefore, dismissed for default and non-prosecution. Mr.B.Dash, learned counsel for the respondents is present. Inform the parties. <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">b</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	b	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
b					

